

NOTICE

Applications on the prescribed format are invited from eligible candidates i.e. members of the Bar (Advocates) belonging to Scheduled Tribe Category, General Category and Scheduled Caste Category for appointment as Additional District and Sessions Judges in H.P. Judicial Service in the cadre of District Judges / Additional District Judges in the pay scale of ₹51550-63070 for the following vacancies:

- a) existing vacancies: 3 (One each for Scheduled Tribe Category, General Category and one for scheduled Caste category).
- b) future vacancies that may arise within one year due to retirement; ---
- c) Anticipated vacancy that may arise due to elevation to the High Court. ---
- d) vacancies arising due to deputation of judicial officers to other department may be considered as temporary vacancy. ---
- Last date for receipt of applications : 30.4.2016
Date of Written Examination : 30.6.2016

The candidates must have attained the age of 35 years and not have attained the age of 45 years on the last date of receipt of the application. All the important criteria regarding age, educational qualification, experience and character should be supported by attaching copies thereof. Intending candidates may visit the High Court Website for collecting relevant information with regard to eligibility criteria, Format of application, time schedule, all matters connected therewith including application fee etc, Rules and Regulations, and all the relevant terms and conditions connected with the Selection Process.

In case suitable candidates from category of Schedule Tribe is not available then the vacancy will be treated as un-reserved and filled in as un-reserved vacancy as per proviso added below table under Rule -5 of the H.P. Judicial Service Rules, 2004.

By Order of the Hon'ble High Court

(Virender Sharma)
Registrar (Rules)